

Shri H. C. Mathur: May I know whether investigation has been completed and the matter is only under consideration in the Ministry or whether investigation is still being made?

Shri Datar: The matter is being examined.

Shrimati A. Kale: May I know whether the school is going to be located at Nagpur?

Shri Datar: A number of places are under consideration

Shri H. C. Mathur: May I know whether a number of places are under consideration, whether further enquiries are being made about certain places or whether enquiry has been completed and the matter rests only with the Ministry for giving a decision

Shri Datar: There are a number of places before the Government. The claims of all these places have to be considered by sending out officers to these places. That is now going on

Meeting of the Finance Minister with Businessmen

*104. { **Shri Heda:**
Dr Ram Subhag Singh:

Will the Minister of Finance be pleased to state

(a) whether any talk was recently held in Calcutta between him and some businessmen with a view to promoting an atmosphere of mutual understanding between Government and the business community, and

(b) if so, the out-come of the talk?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b) It is true some representative businessmen met me in Calcutta in June last. It is also true that some questions mainly on the budget proposals were asked and answered. I am unable to indicate the outcome of these talks

Shri Heda: May I know if it is not the first time for the Finance Minister to try to explain the Budget or

taxation proposals to the business community in a few chosen places?

Shri T. T. Krishnamachari: No. Every Member of the Government meets any body that wants to meet him provided they give proper notice and adjust themselves to his convenience. The Finance Minister is generally supposed to meet these people. In fact, it has become almost a tradition since Independence, that the Finance Minister attends the annual conference of the Associated Chamber of Commerce. The subjects covered happen to be taxation proposals and administration of taxes

Shri Heda: In reply to part (b), the Finance Minister was pleased to say that he is not able to state the outcome. From the Press, a statement was put in his mouth that he had assured the business community that there will be no major taxation proposals in the remaining period of the Second Plan. May I know how far that commitment remains?

Shri T. T. Krishnamachari: I made no commitment beyond the commitment contained in the penultimate para of my Budget speech delivered here in May

Shri Bimal Ghose: It was reported in the Press that the Finance Minister had indicated that though there will be no change in the Budget proposals there may be certain adjustments. Did he indicate at this meeting what these adjustments would be?

Shri T. T. Krishnamachari: What I represented to them was, these proposals in so far as they are subject to legislation are before Parliament and particularly the Wealth-tax and Expenditure tax will be referred to Select Committee. I did promise them that if they put up proposals for such administrative changes or minor changes as they wanted, I shall place them before the Select Committee. I have also indicated that so far as any major changes are concerned, Government would not support those proposals. I would be bound even then to place those suggestions before the Select Committee